

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 3222 of 2015**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

06/24.06.2020 Heard learned counsel for the parties through
V.C.

Admit.

Counsel for the parties are directed to file short
synopsis and list of dates.

Put up this case on 27th July, 2020.

(Deepak Roshan, J.)

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